

1	2	3	4	5	6
26	Uttar Pradesh	18162	23486	19260	4277
27	Uttarakhand	1319	1319	1196	1196
28	West Bengal	4800	2314	10392	3498
29	A & N Islands	4	0	0	0
30	Chandigarh	0	72	0	398
31	D & N Haveli	0	0	5	0
32	Daman Diu	0	0	0	0
33	Delhi	8	20	8	0
34	Lakshadweep	8	0	13	0
35	Puducherry	12	18	10	0
TOTAL :		122849	69905	107444	76617

#### Quality of education in Deemed Universities

386. SHRIMATI MOHSINA KIDWAI:

SHRI N.K. SINGH:

SHRI MAHENDRA MOHAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the University Grants Commission (UGC) has recently drawn up regulation for standardization of Deemed Universities;

(b) if so, the details thereof;

(c) whether most of the varsities are not maintaining standards and there is no monitoring mechanism to check the quality of education in such varsities; and

(d) if so, to what extent the steps taken by UGC are going to ensure that the accredited institutes are considered for deemed status and quality education is imparted by them?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) The draft regulations on institutions 'deemed-to-be-universities', prepared by the University Grants Commission, are presently under consideration in the Ministry.

(c) and (d) Institutions 'deemed to be universities' are expected to maintain the minimum norms and standards prescribed by the Commission and the respective Statutory Councils. The Commission reviews the functioning of the Institutions 'Deemed-to-be-Universities' periodically every five years or earlier, if necessary, by constituting committees of experts. Such reviews include academic and financial aspects of Institutions 'Deemed-to-be-Universities'. According to the University Grants Commission, only National Accreditation and Assessment Council (NAAC) (at

least 'B' grade) accredited institutions or institutions with at least 75% of the eligible courses accredited by National Board of Accreditation (NBA), are eligible to be considered for declaring them as institutions 'deemed-to-be-universities'.

#### **Review of Deemed University status**

387. SHRIMATI MOHSINA KIDWAI:

SHRI MAHENDRA MOHAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government proposes to initiate reforms in higher education and has decided to review the status awarded to Deemed Universities in the country;

(b) if so, the details thereof;

(c) whether the University Grants Commission (UGC) has awarded Deemed University status to a large number of private institutions without checking their accountability; and

(d) if so, the present position of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) The Central Government is in the process of reviewing the functioning of institutions declared as 'deemed-to-be-institutions' through a Committee of Experts.

(c) and (d) Institutions are declared as 'deemed-to-be-universities' by the Central Government on the recommendations of the University Grants Commission. The Commission follows the procedure of assessment by Committees of Experts and its guidelines in regard to eligibility of institutions.

#### **Rashtriya Madhyamik Shiksha Abhiyan**

388. SHRI GIREESH KUMAR SANGHI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has decided to go ahead with Rashtriya Madhyamik Shiksha Abhiyan (RMSA) scheme aimed at universalisation of access to and improvement of quality of education at secondary stage;

(b) if so, whether Government has also allotted Rs. 20120 crores for the scheme in Eleventh Five Year Plan;

(c) if so, whether in addition Union Government will bear 75 per cent of project expenditure while States will bear balance of 25% and the pattern will be 50:50 in Twelfth Five Year Plan;

(d) whether mandate of scheme is to provide universalisation of education by 2020; and

(e) whether in addition objective of scheme are removal of gender, socio economic and disability barriers?